

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.5

New CA-209/2021 U/R 11

In

765/252/ND/2019

IN THE MATTER OF:

Vasu Crop Science Pvt.Ltd.& Others

Vs.

ROC. Delhi & Haryana

.... APPELLANT

.....RESPONDENT

SECTION

U/s 252

Order delivered on 16.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

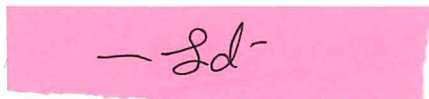
For the Applicant :

For the Respondent :

ORDER

No one is present even at the time of second occasion. It is presumed that the Technical/network issue of the above counsel has not been rectified. Therefore, post this matter after three weeks.

List the matter on 25.08.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(P.S.N PRASAD)
MEMBER (JUDICIAL)